

# ACT No. I OF 1906.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 26th  
January, 1906.)

## An Act further to amend the Indian Tariff Act, 1894.

WHEREAS it is expedient further to amend the Indian Tariff Act, 1894; It is hereby enacted as follows:—

1. (1) This Act may be called the Indian Tariff (Amendment) Act, 1906; and

Short title and commencement.

(2) It shall come into force on the twenty-sixth day of February, 1906.

2. In No. 1 of Schedule III of the Indian Tariff Act, 1894, as amended by the Indian Tariff Act (1894) Amendment Act, 1896,—

Amendment of Schedule III, Act VIII of 1894.

(a) "Rs. 10" shall be substituted for "Rs. 6" in the fourth column as the rate of duty to be levied and collected per Imperial Gallon or six quart bottles of "liqueurs", and

(b) for the following, namely:—

| No. | Names of Articles.   | Per   | Rate of Duty.  |
|-----|--|---|--|
| *   | *  | *   | *  |
|     | Spirit when so used in a proportion of twenty per cent. and upwards. | Imperial Gallon or six quart bottles of the strength of London proof. | Rs. A.<br>6 0<br>and the duty to be increased or reduced in proportion as the strength of the spirit exceeds or is less than London proof. |
|     | Spirit, perfumed, in wood or in bottles.                             | Imperial Gallon or six quart bottles.                                 | 8 0  |
|     | Spirit, other sorts .  | Imperial Gallon or six quart bottles of the strength of London proof. | 6 0<br>and the duty to be increased or reduced in proportion as the strength of the spirit exceeds or is less than London proof.           |

there

*Tariff.*

[ACT I, 1906.]

there shall be substituted the following, namely:—

| No. | Names of Articles.   | Per   | Rate of Duty.  |
|-----|--|---|--|
| *   | *  | *   | *  |
|     | Spirit when so used in a proportion of twenty per cent. and upwards. | Imperial Gallon or six quart bottles of the strength of London proof. | Rs. A.<br>7 0<br>and the duty to be increased or reduced in proportion as the strength of the spirit exceeds or is less than London proof. |
|     | Spirit, perfumed, in wood or in bottles.                             | Imperial Gallon or six quart bottles.                                 | 11 0   |
|     | Spirit, other sorts  | Imperial Gallon or six quart bottles of the strength of London proof. | 7 0<br>and the duty to be increased or reduced in proportion as the strength of the spirit exceeds or is less than London proof.           |